

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

2. C.P.(CAA)/58(MB)2023
IN
C.A.(CAA)/126(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Golden Porch Entertainment Private Limited

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Ms. Madhuri Pandey, Ld. Counsel for the Petitioner present.
2. Hard copy of the Petition is not available with the Bench.
3. Ld. Counsel for the Petitioner is directed to submit the hard copies of the Petition in two sets with the Registry/Court Officer with the Bench for effective hearing of the matter.
4. List this matter on **24.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)